

COURT NO. 26
THE HONOURABLE SMT JUSTICE K. SUJANA

To be heard on Tuesday the 25th day of August 2026(WHENEVER HER LADYSHIP SITS SINGLE - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CRP/2612/2026 IA 1/2026(Stay Petition)	Bushetti Sheshaiah Vs Smt. Tudam Prabhubai @ Smt. Prabhubai	SOMA RAVI KIRAN REDDY		ADILABAD
<u>ADMISSION</u>					
2	MACMA/1458/2016 IA 1/2016(MACMAMP 1821/2016)(Stay Petition)	UNITED INDIA INS. COM. LTD., HYDERABAD Vs A RAMESWAR, R.R.DIST AND 1 OTHER	A V K S PRASAD	POTHULA PANDU RANGA REDDY	RANGA REDDY R1 APP BY P.PANDURAN GA REDDY
3	CRP/57/2023 IA 2/2023(Suspension Petition)	P. Kanaka Rathnam, Vs The Telangana State Government Pensioners Association,	PRABHAKAR CHIKKUDU	RAJASEKHAR S	HYDERABAD SR APP BY RAJASEKHAR (22877)
4	CRP/146/2023 IA 1/2023(Suspension Petition) CRP/100/2023	Punjab National Bank Vs M/s. Global Infrastructure and Technologies Ltd	KALPANA EKBOTE		HYDERABAD SR - RETURNED WITH ENDORSEME NT NOT KNOWN MEMO FILED VIDE USRNO:16316 /2026
5	CRP/100/2023 IA 1/2023(Suspension Petition)	PUNJAB NATIONAL BANK Vs M/S. GLOBAL INFRASTRUCTURE AND TECHNOLOGIES LTD	KALPANA EKBOTE		HYDERABAD SR - RETURNED WITH ENDORSEME NT NOT KNOWN MEMO FILED VIDE USRNO:16319 /2026
6	CRP/3516/2023 IA 1/2023(Stay Petition) IA 2/2023(Permission Petition)	Smt. Nagar Sailaja Kadiyala Vs Smt. B. Nirmala	M/S INDUS LAW FIRM	MOHAMMED SANAULLAH FARHAN	RANGA REDDY RR 1 & 2 APP RR 3 & 4 NOT NECESSARY PARTIES VIDE CT.
<u>INTERLOCUTORY</u>					
7	CRP/192/2023 IA 1/2023(Stay Petition) IA 3/2023(Vacate Stay Petition) IA 1/2024(Additional Documents Petition)	M.VENKATA MURALI KRISHNA And Another Vs Y.SUDHAKAR And 2 Others	MANU	K MOHAN	HYDERABAD R1-APP BY K.MOHAN ADVOCATE.R 3-ALREADY SET EXPARTE. R2-NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.

FINAL HEARING

8	MACMA/1335/2016	CH. GOPI , GOPALAM , Vs UNITED INDIA INSURANCE COMPANY LTD., AND ANOTHER	SRINIVAS MALLAREDDYPET	A V S S PRASAD	HYDERABAD R1 APP BY AVKS PRASAD R2 NOTICE SENT NOT YET RETURNED
9	MACMA/1344/2016	RANGA REDDY, HYD Vs M.RAGMA REDDY, R.R.DIST AND ANOTHER	VENKATESWARLU SANISETTY	PAVAN KUMAR V YADAVALLI (R2)	HYDERABAD R1 UNSERVED R2 APP BY PAVAN KUMAR YADAVALLI
10	MACMA/1511/2016	BAJAJ ALLIANZ GEN INS CO LTD., GWALIOR Vs TUMMALA PRAMILA, NIZAMBAD DIST AND 5 OTHERS	T MAHENDER RAO	G RAJESHWAR RAO	NIZAMABAD RR1 TO 5 APP BY G.RAJESHWA R RAO R6 UNSERVED
11	MACMA/1516/2016	THE ORIENTAL INSURANCE COMPANY LTD., Vs KAMBLE SUNITHA BAI AND 6 OTHERS	NARSI REDDY TEEGALA		NIZAMABAD RR1 2 5 & 6 UNSERVED RR3 & 4 MINOR REP BY R1 R7 SERVED
12	MACMA/1524/2016	GARAPATI RANI Vs S.K. NAZEER PASHA AND 3 OTHERS	T VISWARUPA CHARY	NARSI REDDY TEEGALA (R70) NALLA MUKUNDA REDDY (R4)	HYDERABAD RR1 & 3 UNSERVED R2 NOTICE SENT NOT YET RETURNED R4 APP BY N.MUKUND REDDY
13	MACMA/1531/2016	United India Insurance Co Ltd Vs Abdulla Khan, S/o.Mohd Khan, Aged 5 Years, Student	SOMANCHI VENKATESWARLU	N VASUDEVA REDDY(SC FOR RTC)	RANGA REDDY RR1 & 2 DISD FOR DEFAULT VIDE CO DT 23/02/2016 R3 APP BY N.VASUDEVA REDDY
14	MACMA/1540/2016	The Oriental Insurance Co Ltd., Vs Smt Chindam Lavanya	P SATYA MANJULA	KULDEEP JADHAV	NIZAMABAD RR1 TO 4 APP BY AZAR SHRAVAN KUMAR R5 UNSERVED
15	MACMA/1580/2016	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs BEDDAM SHIVALEELA	N VASUDEVA REDDY(SC FOR RTC)		RANGA REDDY SR,SERVED
16	MACMA/1583/2016	RATAN ANAND KUMAR Vs M.S.R.SRINIVAS AND ANOTHER	C MOHAN PRAKASH	T SANJAY K SINGH (R7) T SANJAY K SINGH (R2)	HYDERABAD R1 UNSERVED R2 APP BY T.SANJAY K.SINGH

17	MACMA/2270/2016	C HARISH, MAHABUBNAGAR DIST Vs G RAVINDER REDDY, RANGAREDDY DIST AND ANR	J SANDHYA RANI	R VENKAT RAO B YUVRAJ (R2)	MAHABUBNAGAR R1 SERVED R2 APP BY B.YUVRAJ
18	MACMA/1110/2017	ATHRAM SWARNA LATHA, NIZAMABAD DIST AND 2 OTHERS Vs MATKAM REKHA, NIZAMABAD DIST AND 2 OTHERS	KURITI BHASKARA RAO	NASARAIAH GOLLA (R2) N VASUDEVA REDDY(SC FOR RTC) (R3)	NIZAMABAD R1 - UNSERVED R2 - APP BY NASARAIAH GOLLA R3 - APP BY N VASUDEVA REDDY(SC FOR RTC)
19	MACMA/1128/2017	SMT. BEDADA KALAVATHI , KALA AND ANOTHER Vs TELANGANA STATE ROAD TRANSPORT CORPORATION	S SURENDER REDDY	A RAVI BABU(SC FOR TSRTC)	ADILABAD SR APP BY A.RAVI BABU
20	MACMA/1129/2017 X-OBJ/19/2020	APSRTC, HYDERABAD Vs T SHANKARIAH, KARIMNAGAR DIST AND 2 OTHERS	A RAVI BABU(SC FOR TSRTC)	RAMACHANDAR RAO VEMUGANTI	KARIMNAGAR RRS 1 AND 2 APP RAMA CHNADAR RAO VEMUGANTI R3 NOT NECESSARY VIDE C.T
21	X-OBJ/19/2020 IA 1/2020(Condone Delay Petition)	THADAGONDA SHANKARAIAH AND ANOTHER Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION (NOW TSRTC)	RAMACHANDAR RAO VEMUGANTI		KARIMNAGAR